

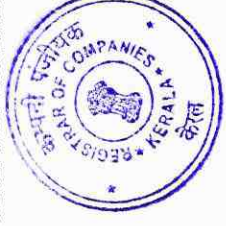
REGISTRAR OF COMPANIES, KERALA

Hon'ble High Court of Kerala vide its Order dated 02.11.2017, 28.11.2017 and 07.12.2017 has granted Interim stay from the date of Order on disqualification under section 164(2) of Companies Act, 2013 in case of the following persons:

Name of the Director	DIN Number	Name of the company	CIN Number	W.P.C. Number	Order date
Radhakrishnan Khalayil	1500866	Global Skills Training Centre Pvt Ltd	U80903KL2011PTC028011	WPC 35107/17	02.11.2017
Dhanya Thomas	2223345	Bigleap Solutions Pvt Ltd	U72200KL2005PTC018081	WPC 38252/17	28.11.2017
Gopalapillai Harikumar	1226613	Blaze Park Pvt Ltd	U55101KL2005PTC017832	WPC 39390/17	07.12.2017
		Pamba Resorts International Pvt Ltd	U55101KL2007PTC020765		
		Tandem Enterprises Pvt Ltd	U70101KL1996PTC010296		
		Kerala Ayurvedic Hospitality Resorts & Pharma Pvt Ltd	U85191KL2008PTC022955		

This list is being published in compliance of the above Order of Hon'ble High Court of Kerala

Dated :22.12.2017



A. SEHAR PONRAJ
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REGISTRAR OF COMPANIES
കമ്പനികളുടെ റജിസ്ട്രാർ
കേരളം / KERALA